

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.07.2018

ORDER NO. 158 OF 2018

Hon'ble HOD is pleased to partially modify the Roster Order no. 146 and 155 of 2018 for **CESTAT, New Delhi** to the extent indicated below:-

On **02/08/2018 at 02.30 P.M.** Hon'ble Sh. V. Padmanabhan, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial) will hear the ROM matters as notified.

On **03/08/2018 at 02.30 P.M.** Hon'ble Sh. V. Padmanabhan, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial) will also hear C/ROM/50631/2018 alongwith other ROM matters, as already notified.

By order,



(Bineesh Kumar K. S.)
Dy. Registrar (Admn)

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.



Dy.Registrar